

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14.02.2019

O.A./260/492/2018
WITH INTERIM PRAYER

DR N K NAYAK
-V/S-
ALL INDIA INSTITUTE OF MEDICAL SCIENCES

ITEM NO:2

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. B. P. Nayak

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appears for the applicant.</p> <p>On 09.01.2019, no one was present on behalf of the applicant.</p> <p>Ld. Counsel for the respondents has pointed out that the notice was sent to the applicant on 09.01.2019 by the Registry. In spite of notice, the applicant is also absent today.</p> <p>It seems that the applicant is no more interested to pursue this case. In view of this, the O.A is dismissed for default for non-prosecution on the part of the applicant.</p> <p>Copy of this order be made available to Ld. Counsel for the respondents and also sent a copy to the Applicant through Regd. Post by the Registry.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>